

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 393 of 1996

Wednesday this the 3rd day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

M.Gopakumar  
Clerk, Canara Bank, Main Branch  
Trichur residing at H.No.3/48,  
Kollapparampil House,  
Near Tens Hatcheries, Vellanikkara PO,  
Trichur-680654. .... Applicant

(By Advocate Mr. E.M.Joseph)

Vs.

1. Union of India, Ministry of Defence,  
New Delhi-110 001 represented by Secretary.
2. The Officer Commanding,  
No.4, BRD -Air Force  
Kanpur, Uttar Pradesh.
3. The Post Master General, Central  
Region, Pallimukku,  
KoChi-682 016. .... Respondents

(By Advocate Mr. S. Radhakrishnan, Addl.CGSC)

The application having been heard on 3.4.1996, the  
Tribunal on the same day delivered the following:

O R D E R

Applicant complains that pensionary benefits  
due to him have not been paid and seeks a direction to  
respondents to pay the same with eighteen per cent interest  
thereon. We find that applicant has made A2 representation  
for identical reliefs before three authorities at the  
same time. Two of them have informed applicant that it  
is the third respondent who has to take a decision in the  
matter.

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2. Additional Standing Counsel appearing for third respondent submits that the representation A2 will be considered by third respondent and disposed of within four weeks from today. We record the submission and dispose of the application. No costs.

Dated the 3rd day of April, 1996.

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure A2:- True copy of the representation dated 16.9.1995 sent by the applicant to the respondents.

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